As the services of a person having knowledge of Technical Japanese were essentially and urgently required in order to cope with the work relating to the translation of technical papers from Japanese into English, the above appointment was made.

Written Answers

(ii) Offers of appointment of Scientist 'B' at the Central Drug Research Institute, Lucknow, to two scientists who are working abroad at present and who hold post-doctoral degrees have been approved on *ad-hoc* basis in order to facilitate their return to the country.

## SILTING OF CALCUTTA PORT

165. SHRI D. L. SEN GUPTA : Will the Minister of TRANSPORT AND SHIPPING be pleased to state the steps taken to save the Calcutta Port which is threatened by silting ?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V.K.R.V. RAO) : Intensive dredging is being undertaken by the Calcutta Port Commissioners at the various stretches of the River Hooghly to maintain its navigability for ships visiting Calcutta Port. The Farakka Barrage, which is under construction, will provide a long term solution to the problem by ensuring perennial headwater supply to the River Hooghly. According to the present indications, the Farakka Barrage Project is expected to be substantially completed by 1970-71.

## POLICE STATION HOUSE OFFICERS IN DELHI

166. SHRI B. K. GAIKWAD : WUI the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Police Station House Officers in Delhi; and

(b) how many of them are members of the Scheduled Castes and the Scheduled Tribes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) 44.

(b) None.

## CENTRAL CELL ON APPOINTMENTS OF SCHEDULED CASTES AND TRIBES

167. SHRI B. K. GAIKWAD : Will the Minister of HOME AFFAIRS be pleased to state whether any cell has

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : Yes, Sir. A cell has been set up in the Ministry of Home Affairs on 25th July, 1968..

## VACANCIES NOTIFIED TO EMPLOYMENT EXCHANGES

168. SHRI B. K. GAIKWAD : Will the Minister of HOME AFFAIRS be-pleased to state :

(a) whether it is a fact that whilenotifying the vacancies to the Employment Exchanges some of the Central Government establishments do not specify the number of vacancies reserved for the Scheduled Castes and the Scheduled Tribes candidates;

(b) if so, the names of the Government establishments which have failed to implement the Government instructions in this regard ; and

(c) what action Government have taken against such establishments ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (c) In 1955 the Ministry of Home Affairs prescribed a standard requisition form for use by all Central Government establishments for notifying vacancies to Employment Exchanges. In the standard requisition form, there is a specific provision for indicating whether the vacancy, for which the requisition is being placed on the Employment Exchange, is reserved for Scheduled Castes and Scheduled Tribes or whether it is an unreserved vacancy. This. point was inter alia reiterated in the instructions issued by the Ministry of Home Affairs on the 10th April, 1968. Thereafter no instance of non-compliance by anv Ministry/Department/ of Office the Government of India of the orders referred to above in respect of vacancies in the Ministry/Department/Office has come to the notice of the Ministry of Home Affairs.